## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.06/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: Shri Nakul Bubha

V/s.

M/s. Namdas Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MI. ICANUHAN GU	ADVOLATE	Q
2 -	Mr. Ovihal Talaman	Advocate	
С	S-Amanda Rebelle Petitioner] i/b. hancha + Partros		terebello

## ORDER T.C.P. No. 06/111-A/CLB/MB/MAH/2014

- The Learned Counsel for the Petitioner and Respondents are present.
- Last chance of adjournment is granted to the Respondents. Under no excuse the matter will be adjourned on the next date of hearing.
- To be put up for "Final Hearing" on 9<sup>th</sup> June, 2017.

Dated: 02.05.2017

Sd/-

M.K. Shrawat Member (Judicial)